## THE HIGH COURT OF MANIPUR AT IMPHAL

## WALK-IN-INTERVIEW

FOR COURT ATTENDANT ON DAILY WAGES

Imphal, the 19th March, 2021

No. HCM/A-24/80-Estt.(V)/Pt./

A Walk-In-Interview for engagement of

5 (five) Court Attendant (on daily wage basis) in the High Court of Manipur is scheduled to be held on **5**<sup>th</sup> **April**, **2021** at the Officers' Conference Room, High Court of Manipur.

Name of Post	Remuneration	Number of Post	Date	Registration Time	Time of
Court Attendant	Rs. 225/- per day	5 (five)	05.04.2021	09:00 A.M. to 10:00 A.M	10:30 A.M. onwards
	No Candidate will be entertained after 10:00 A.M.				

Qualification & Experience :

a) Matriculate (Class – X passed) from a

recognised Board

b) Working knowledge of Hindi, English &

Manipuri

Age

Maximum age shall be 38 years and minimum age shall be 18 years as on 05.04.2021. Maximum age relaxable by 5 (five) years in case of candidates belonging to Schedule Castes/ Schedule Tribes and by 3 (three) years in case of candidates belonging to the Other Parks.

the Other Backward Classes.

## Scheme of Examination

Personality Assessment Test/Interview - 100 marks
(Personal Interaction to access Personality, Knowledge of language specially Manipuri,
Hindi, English, Integrity, Sincerity and Dedication)

Cut off/ Pass Marks

- 40 marks

## Note:

Candidates should come with original testimonials and one set of Xerox copy along with one passport size photo on the date of Interview.

Sd/-

( PH. JAPAN SINGH )
I/C REGISTRAR (ADMN.)
HIGH COURT OF MANIPUR
Imphal, the 19<sup>th</sup> March, 2021

Endt. No. HCM/A-24/80-Estt.(V)/Pt./ 6033-43 Copy to:-

1. The Registrar (Judl.), High Court of Manipur.

- 2. The Jt. Registrar (Judl.), High Court of Manipur.
- 3. All the Deputy Registrars, High Court of Manipur.
- 4. The Principal Private Secretary to Hon'ble Chief Justice, High Court of Manipur.
- 5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur.
- 6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur.
  7. The Private Secretary to Hon'ble Mr. Justice M.V. M. Justice M. Justice M.V. M. Justice M.
- 7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur. 8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 9. The Private Secretary to Registrar General, High Court of Manipur.

10. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the Official Website of this Registry.

11. Notice Board/Concerned File.

I/C REGISTRAR (ADMN.) 19/3/2 HIGH COURT OF MANIPUR